

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 08.04.2019 (MONDAY)

Court of Chairperson

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 06 of 2019 in Comp. App. (AT) (Ins) No. 232 of 2018	Roma Enterprises Vs. Martin S. K. Golla (Resolution Professional)	Jay Salva	Davesh Bhatia

10: 40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 128 of 2019 & I.A No 675 of 2019	Padmanabhan Venkatesh. Vs. V.Venkatachalam & Ors. With	John Mathew	Aditya Verma-R1 Priya Singh-R4
2.	Comp. App. (AT) (Ins) No. 220 of 2019	Maharashtra seamless Ltd. Vs. Shri Padmanabhan Venkatesh & Ors. With	Astha	John Mathew (R1) Prateek (R2)
3.	Comp. App. (AT) (Ins) No. 247 of 2019	Indian Bank Vs. V. Venkatachalam	T.N. Durga Prasad	
4.	Comp. App. (AT) (Ins) No.134 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Well-Do Holdings and Exports Pvt Ltd & Ors. With	Ashish Mukhi	M. Rambabu (R2), Ankur Kashyap (R3), S. Chakraborty (R4)
5.	Comp. App. (AT) (Ins) No.136 of 2019	Resolution Professional of Sevenhills Healthcare Pvt Ltd. Vs. Well-Do Holdings and Exports Pvt Ltd & Ors. With	Sitesh Mukherjee	M. Rambabu (R2), Ankur Kashyap (R3), S. Chakraborty (R4)
6.	Comp. App. (AT) (Ins) No. 165 of 2019	B.R. Shetty & Anr. Vs. Sevenhills Healthcare Pvt Ltd & Ors.	Samiron Borkatky	Mullapudi Rambabu

For Orders

7.	Comp. App. (AT) (Ins) No. 226 of 2018	Neeraj Saluja & Anr. Vs. State Bank of India with	Henna George	Anup Rawat
8.	Comp. App. (AT) (Ins) No. 227 of 2018	Neeraj Saluja & Anr. Vs. State Bank of India	Arvind Kumar	Anup Rawat

9.	Comp. App. (AT) (Ins) No. 773 of 2018	Mecamidi HPP India Pvt. Ltd. Vs. Rishi Ganga Power Corporation Ltd.	Ankur Goel	Pulkit Goyal (RP), Abhay Pratap Singh (R3), Rajesh Kr Gautam (R4)
10.	Comp. App. (AT) (Ins) No. 66 of 2019	Ravi Mahajan. Vs. Jalesh Kumar Grover & Ors.	Anannya Ghosh	Jitendra Kumar-SBI G.P. Medora Mohit Bakshi
11.	Comp. App. (AT) (Ins) No.137 of 2019	Nimitaya Infotech Pvt Ltd. Vs. Indiabulls Housing Finance Ltd.	R.K Gupta	Rubreshwar Singh
12.	Comp. App. (AT) (Ins) No. 316 of 2019	Welcome Distilleries Pvt. Ltd. Vs. Raj Process Equipments & Systems Pvt. Ltd.	Amit Jaiswal	
13.	Comp. App. (AT) No. 49 of 2019	Trinity Investment Castings (India) Pvt. Ltd. Vs. Persis Priyanka Marapatla With	R.Ravi Kumar	
14.	Comp. App. (AT) No. 50 of 2019	Trinity Investment Castings (India) Pvt. Ltd. Vs. Vijaya Kumar Marapatla With	R.Ravi Kumar	
15.	Comp. App. (AT) No. 51 of 2019	Trinity Investment Casting (India) Pvt. Ltd. Vs. Sandhya Marapatla. With	R.Ravi Kumar	
16.	Comp. App. (AT) No. 52 of 2019	Trinity Investment Castings (India) Pvt. Ltd. Vs. Kamala Marpatla With	R.Ravi Kumar	
17.	Comp. App. (AT) No. 53 of 2019	Trinity Investment Casting (India) Pvt. Ltd. Vs. Avinash Marapatla With	R.Ravi Kumar	
18.	Comp. App. (AT) No. 54 of 2019	Trinity Investment Casting (India) Pvt. Ltd. Vs. M.Asha manikya Latha. With	R.Ravi Kumar	
19.	Comp. App. (AT) No. 55 of 2019	Trinity Investment Castings (India) Pvt. Ltd. Vs. Late Smt.Peyyala kanaka Sundaramma, Rep. By Her Legal Heir Smt.M. Asha Manikya Latha With	R.Ravi Kumar	
20.	Comp. App. (AT) No. 56 of 2019	Trinity Investment Castings (India) Pvt. Ltd. Vs. Shanti Marapatla	R.Ravi Kumar	
21.	Comp. App. (AT) No.77 of 2019	Joe Verghese Ors. Vs. Omega Hospitals Pvt Ltd & Ors.	Naveen R.Nath	Amit Pai

For Admission (Fresh Cases)

22.	Comp. App. (AT) (Ins) No. 341 of 2019	Bhavna Sanjay Ruia. Vs. Insolvency and Bankruptcy Board of India.	Pankaj Jain	
23.	Comp. App. (AT) (Ins) No. 342 of 2019	Siddharth Nayar Vs. Sanjeve Bhushan Deora Resolution Professional for Woolways Exports & Anr.	Yajur Bhalla	
24.	Comp. App. (AT) (Ins) No. 345 of 2019	Gujarat Energy Transmission Corporation Ltd. Vs. State Bank of India & Ors.	Ranjitha Ramachandran	
25.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	
26.	Comp. App. (AT) (Ins) No. 348 of 2019	Powergrid Corporation of India Ltd Vs. Deepak Cables (India) Ltd.	J. Hudson Samuel	
27.	Comp. App. (AT) (Ins) No. 349 of 2019	Dakshin Gujarat Vij Co. Ltd. Vs. Satish Kumar Gupta Resolution Professional, Essar Steels Ltd & Ors.	Pradeep Misra	
28.	Comp. App. (AT) (Ins) No. 350 of 2019	Armada Singapore Pte. Ltd. Vs. Ashapura Minechem Ltd.	Saswat Pattnaik	
29.	Comp. App. (AT) (Ins) No. 351 of 2019	Vistrat Real Estates Pvt Ltd. Vs. Tata Steel BSL Ltd.	Shally Bhasin	
30.	Comp. App. (AT) (Ins) No. 352 of 2019	B. Arun Eashwar & Ors. Vs. OPG Power Generation Pvt Ltd & Anr.	Pritha Srikumar Iyer	
31.	Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	
32.	Comp. App. (AT) (Ins) No. 354 of 2019	Tuorism Finance Corporation Corporation of India Ltd. Vs. Rainbow Papers Ltd & Ors.	Sumit Batra	
33.	Comp. App. (AT) (Ins) No. 355 of 2019	Vistrat Real Estates Pvt Ltd. Vs. Tata Steel BSL Ltd.	Shally Bhasin	
34.	Comp. App. (AT) (Ins) No. 356 of 2019	Axis Bank Ltd. Vs. Sixth Dimension Project Solution Ltd	Sanjeev Pathak	
35.	Comp. App. (AT) (Ins) No. 357 of 2019	Akshar Shanti Realtors Pvt Ltd. Vs. Amish Jaysukhlal Sanghrajka & Anr.	Vivek Jain	

36.	Comp. App. (AT) (Ins) No. 358 of 2019	Dinesh Agarwal. Vs. Kay Bee Foundry Services Pvt Ltd.	Gautam Narayan	
37.	Comp. App. (AT) No. 86 of 2019	Shriram Chits (Karnataka) PVt Ltd.	Pooja M. Saigal	
38.	Comp. App. (AT) No. 89 of 2019	Mukesh Maneklal Choksi. Vs. Union of India & Anr.	Rohit Chaudhary	
39.	Comp. App. (AT) No. 90 of 2019	Rohit Garodia. Vs. Vito India Advisors Pvt Ltd & Ors.	Nitin Mishra	
40.	Contempt Case (AT) No. 10 of 2019 in Comp. App. (AT) No. 207 of 2017	Belfin Spa & Ors. Vs. Jaimin Girish Patel & Ors.	Jatin Zaveri	

For Admission (After Notice)

41.	Comp. App. (AT) (Ins) No. 721 of 2018	Kamesh Badhana Vs. Govind Ram & Ors.	Arjun Kant	Govind Ram-R1 Hemant Miglani-R3 Kanwal Chaudhary-R4
42.	Comp. App. (AT) (Ins) No. 112 of 2019	Venus Cotsyn (India) Ltd. Vs. G.L Jain Button Store Pvt Ltd.	Harsh Garg	

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In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1258 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	Subodh Kumar Agarwal Vs. EIH Limited	Nikhil Jain	Abhijeet Sinha
2.	Comp. App. (AT) (Ins) No. 255-256 of 2018 & I.A No.1058 of 2019	Punit Garg Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
3.	Comp. App. (AT) (Ins) No. 257-258 of 2018	Satish Seth Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
4.	Comp. App. (AT) (Ins) No. 259-260 of 2018	Suresh Madihally Rangachar Vs. Ericsson India Pvt. Ltd. &Anr.	Chaitanya Safaya	Praveen Mittal (R-1)
5.	Comp. App. (AT) (Ins) No. 194 of 2018	IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. &Ors. With	Milan Singh Negi	KunalKohli (R1) Anusuya Salwan - R3

6.	Comp. App. (AT) (Ins) No. 225 of 2018	Bank of Baroda &Anr. Vs. MBL Infrastructures Ltd & Ors. With	SurabhiKhattar	KunalKohli (R1) Sanjeev Ahuja-R2 Anusuya Salwan - R3
7.	Comp. App. (AT) (Ins) No. 235 of 2018	Bank of India Vs. MBL Infrastructures Ltd. & Ors. With	V. Seshagiri	Kunal Kohli-R2 Anusuya Salwan - R3
8.	Comp. App. (AT) (Ins) No. 268 of 2019	State Bank of India & Ors. Vs. MBL Infrastructure Ltd & Anr.	Sanjay Kapur	Anusuya Salwan

For Admission (Fresh Case)

9.	Comp. App. (AT) (Ins) No. 347 of 2019	Invent Assets Securitisation & Reconstruction Pvt. Ltd. Vs. Abhishek Corporation Ltd. & Ors.	Rishi Kapoor	
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For Hearing (Part Heard)

10.	Comp. App. (AT) No. 254 of 2018 Part Heard	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. With	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
11.	Comp. App. (AT) No. 268 of 2018 Part Heard	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R- 23,24)
12.	Comp. App. (AT) No. 221 of 2018 Part Heard	Jindal Steel and Power Ltd. Vs. Arun Kumar Jagatramka&Anr.	Milan Singh Negi	Nakul Mohta
13.	Competition Appeal (AT) No. 05 of 2018 Part Heard	Karnataka Power Corporation Ltd. Vs. CCI &Anr.	AchyuthAjith Kumar	Anurag Mathur (R2)
14.	Competition. App. (AT) No. 81 of 2018 Part Heard	Vijay Bhutda Vs CCI & Ors	Gautam Shahi	Nisha Kaur Uberoi Dushyant K. Mahant-CCI

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For Orders

15.	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	S. Ramdakantha	Gauri Rasgotra
16.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With	Karan Khanna	Gauri Rasgotra
17.	Comp. App. (AT) No. 422 of 2018 &I.A. No. 78 of 2019	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs With	Niraj Kumar	Sanjay Shorey- MCA

18.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	Sanjay Shorey- MCA Ashish Mujhi
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By Order
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Registrar